## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/14	TP 65/16 (RA 1/16)	For Hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.

Socinius . N 509 Respondent - 8.

2. Avinagh Balakrishna - RI & RIO ST.

3. Avinagh Balakrishna - RI & RIO ST. Dinga. S.V. - Resp. No.9. 5. Jyllu for review applicant for A. Hurali J. Sargar Apoualis 9663309318. Petition

7. Koshar Jowl

95.38526419 Counsel for Petitioner in R.A 1/16 is present. Counsel for other Respondent are present. Counsel for R4 & R5 in R.A 1/16 informed the Tribunal that, further written submissions are also filed on their behalf. Matter is again listed for orders on 13/09/2017.

Member (T)

Member (J)